SI No	PENDENCY REPORT AS ON 14-07-2		
<u>SI No.</u>	Case Type	Total	
1	ABLAPL- Anticipatory Bail	11369	
2	ADMLS-Admirality Suits.	10	
3	AHO-Appeal Against High Court Order.	47	
4	Application Us 34 of the Act involving International Commercial Arbitration	1	
5	ARBA-Appeals under Indian Arbitration Act.	274	
6	ARBP-Petitions under Indian Arbitration Act.	124	
7	AS-Admirality Suit.	1	
8	BLAPL-Bail Application.	5304	
9	CEREF-Reference under Central Excise Act.	20	
10	CMAPL-Miscellaneous Applications.	2597	
11	CMPAT-Company Act.	84	
12	CMP-Civil Miscellaneous Petition	2489	
13	COA-Appeals against judgement in Comp.Pet.	17	
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
15	CONTAC-Appeals against orders in Civil Contempt	7	
16	CONTAR-Appeals against orders in Crl.Cont.mater	1	
17	CONTC-Cotempt of Court Cases (Civil contempt)	5923	
18	Contempt Petition in Bhubaneswar Bench	62	
19	Contempt Petition in Cuttack Bench	174	
20	Contempt Petition in Sambalpur Bench	3	
21	CONTR-Proceeding relating to Criminal Contempt	85	
22	COPET-Orginal Petition (Companies Act.)	130	
23	CRA-Criminal Appeals	1026	
24	CRLA-Appeal against Judgement/Sentence.	10036	
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1420	
26	CRLMA-Other Miscellaneous Application.	712	
27	CRLMC-Appl.under Sec.482 Cr.P.C.	11273	
28	CRLMP-Criminal Miscellaneous Petition	566	
29	CRLREV-Criminal Revision.	9090	
30	CRLTR-Original Trial.	1	
31	CRMC-Criminal Miscellaneous Case	22	
32	CRP-Revision Petition.	156	
33	CRREV-Criminal Revision	261	
34	CS(OS)-Civil suits.	1	
35	CUSREF-Reference under Customs Act.	3	
36	CVA-Civil Appeals	3	
37	CVREV-Civil Revision.	38	
38	CVRVW-Civil Review.	19	
39	DSREF-Confirmation under Sec.336 Cr.P.C.	3	
40	EC-Execution Case.	3	
41	ELA-Appeals from Judgement in Election Pet.	14	
42	ELPET-Election Petitions.	28	
43	EXFA-Execution First Appeal.	3	
44	EXOS-Execution Application.	4	
45	EXP-Execution Petition.	21	
46	FA-First Appeal	1091	
47	FAO-First Appeal from Orders.	3254	
48	FA(OS)-FA from Judgement in original suits.	1	
49	GA-Government Appeals	112	
50	GCRLA-Government Appeals	415	
51	GUAP-Pet. under Guardianship and Wards Act.	13	
52	IP(M)-Main Petition (Insolvency ACt.)	1	
53	ITA-Appeals Income-tax	415	
54	JCRA-Jail Criminal Appeals	15	
55	JCRLA-Jail Criminal Appeal	1201	
56	JCRLRV-Jail Criminal Revision.	12	
57	JCRMC-Jail Criminal Misc.Case.	1	
58	LAA-Appeals (Land Acquisition Act)	996	
59	LPA-Letters Patent Appeals.	36	

	Grand Total	175746
102	WP(C)-Writ Petition under Art.226 and 227.	70768
101	WPC(TAC)-Transfer Application in Cuttack Bench	6
100	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	484
99	WPC(OAS)-Original Application in Sambalpur Bench	15
98	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	33
97	WPC(OA)-Original Application in Bhubaneswar Bench	431
96	WPC(OAC)-Original Application in Cuttack Bench	1314
95	WPC(OAB)-Original Application in Berhampur Bench	3
94	WA-Appeals before DB against SB Judgement	3875
93	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	874
92	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	288
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90 91	TEST-Testamentary Cases. TREV-Tax Revesion	95
89 90	TA-Tax Appeal	12
88	STREV-Sales Tax Revision.	1561
87	STAPL-Appl.for direction to make a reference.	1
86	SPA-Sp.Appeal before DB	5
85 85	SM-Suo Motu.	46
84	SCLP-Pet.for leave to appeal to Supreme Court SJC-Special Jurisdiction Case (Tax Matters)	179
82 83	SA-Second Appeal	2300
81	SAO-Second Appeal from Appellate Order.	225
80	RVWPET-Review Petition.	2052
79	RSA-Second Appeal from Judgement and Decree.	6816
78	RPFAM-Revision US 19 of Family Court Act.	1647
77	RFA-FA from Judgement and Decree in Suit	2154
76	Review Petition in Cuttack Bench	57
75	Review Petition in Bhubaneswar Bench	9
74	RCFA-First Appeals(Rent Control Matters)	1
73	OVTA-Tax Appeal Under OVAT ACt.	1
72	OTC-Other Tax Case.	5
71	OTAPL-Other Tax Applications.	120
70	OS-Original Suit.	1
69	OREF-References.	1
68	OJC-Original Jurisdiction case (Writ)	1528
67	OCRMC-Original Crl. Miscellaneous Case	100
66	MSA-SA from judgements in Misc. Cases.	85
64 65	MFA-FA against Spl. Jurisdiction Cases. MJC-Misc.Judicial Case.	12 59
63	MATA-Matrimonial Cases (Appeals)	934
62	MA-Miscellaneous Appeals	102
61	MAC-Motor Accident Claims.	1
	MACA-Motor Accident Appeals.	6554